

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 25(ND) 16

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.11.2017**

**NAME OF THE COMPANY: Pooja Devi Goyal Vs. M/s Seven Star Buildmart
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Pawan Sharma, Advocate Ms. Arpita Yadav, Advocate		
	For the Respondent:	Ms. Bhawna Johar, Advocate		

ORDER

Ms. Bhawna Johar has put in appearance on behalf of the Respondent. She submits that she would be filing her Vakalatnama during the course of the day.

As the talks of compromise have failed. Ld. Counsel for the Petitioner prays that the matter be listed for final arguments.

To come up on 29th January, 2018.

Sd/-

**(S. K. Mohapatra)
Member (T)**

Sd/-

**(Ina Malhotra)
Member (J)**